

(b) if so, the result of such an examination; and

(c) the action taken by Government thereon?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):**  
(a) to (c). Decisions taken in this behalf are incorporated in the proposed "The Punjab Re-organisation Bill, 1966".

**Vithalbhair Patel House**

\*785. **Shri Subodh Hansda:**  
**Shri S. C. Samanta:**  
**Shri Bhagwat Jha Azad:**  
**Shri M. L. Dwivedi:**

Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether Members of Parliament are occupying the Vithalbhair Patel House;

(b) if so, the number of members occupying in each Session of Parliament;

(c) whether the quota for the Members in the Vithalbhair Patel House has been exhausted; and

(d) if not, the reasons therefor?

**The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna):** (a) Yes.

(b) In the 12th, 13th, 14th and 15th Sessions, the actual occupancy was 9, 16, 19 and 13 respectively.

(c) and (d). No specific quota has been fixed. Requests for allotment are attended to when received.

**Prompt Disposal of Project Reports**

\*786. **Shri Kapur Singh:**  
**Shri Buta Singh:**  
**Shri H. C. Linga Reddy:**

Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether the conference on management tasks in the Fourth Plan

held recently in New Delhi, has recommended the creation of one single specialised agency in Government for the prompt disposal of the feasibility and detailed project reports together with the related actions necessary for implementation; and

(b) if so, the reaction of Government in this regard?

**The Minister of Planning and Social Welfare (Shri Asoka Mehta):**  
(a) and (b). The Conference on Management in the Fourth Plan held from May 27 to 29, 1966 recommended that within each Ministry there should be a single specialised agency or unit for ensuring prompt disposal of feasibility and detailed project reports together with action pertaining to different aspects of implementation such as sanctions, financial provisions, etc. Recommendations contained in the Reports of Study Groups set up by the Conference are being brought to the attention of Ministries, States and project managements.

**Public Sector Undertakings**

\*787. **Shri Kishen Pattnayak:**  
**Shri Madhu Limaye:**  
**Dr. Ram Manohar Lohia:**  
**Shri Hari Vishnu Kamath:**  
**Shri R. Barua:**  
**Shri Liladhar Kotoki:**  
**Shri D. C. Sharma:**

Will the Minister of Finance be pleased to state:

(a) whether Governments attention has been drawn to consultations held at the highest level on the subject of the performance of the public sector;

(b) whether any concrete proposals have been formulated to improve its efficiency;

(c) if so, the nature thereof; and

(d) when these proposals will be implemented?

**The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra):**  
(a) A conference was convened by

the Prime Minister on the 14th and 15th June, 1966 to discuss the theme "How to make Public Sector the Creator of New Wealth".

(b) and (c). A statement indicating the points discussed is placed on the Table of the House. [Placed in Library. See No. LT-6980/66].

(d) The points have been taken note of and are under examination.

#### Integration of Housing Schemes

\*788. Shri Vishwa Nath Pandey:  
Shri P. C. Borooah:  
Shrimati Renuka Barkataki:  
Shri Rameshwar Tantia:

Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether it is a fact that Government have decided to integrate the subsidized housing scheme for industrial workers and the rental housing programmes for the economically weaker sections under the Low Income Group Housing Scheme into one scheme;

(b) if so, when; and

(c) the details of the scheme and the total amount of estimated expenditure thereon?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) Yes, Sir.

(b) The integrated scheme came into force from the 1st April, 1966.

(c) A statement is placed on the Table of the House. [Placed in Library. See No. LT-6981/66]. The provision made for 1966-67 is Rs. 5.03 crores.

#### Habit-Forming Drugs

\*789. Shri N. R. Laskar:  
Shri Liladhar Kotoki:

Will the Minister of Health and Family Planning be pleased to state:

(a) whether Government have considered the question of manufacture

and sale of habit-forming drugs by a few restricted manufacturers and pharmacies; and

(b) if so, the measures adopted to check the diversion of habit-forming drugs from legitimate use?

The Minister of Health and Family Planning (Dr. Sushila Nayyar): (a) and (b). The sale of such drugs is permissible only on the prescription of registered medical practitioners, Restricting manufacture and sale of habit-forming drugs to a few selected manufacturers and pharmacies is one of the recommendations made by the Committee on Drugs Control, which are under examination by a Committee of 6 State Health Ministers appointed in pursuance of a resolution passed by the Central Council of Health in June, 1966. Government of India will take suitable action on receiving the report of the Committee of State Ministers.

#### Beas Project

\*790. Shri D. C. Sharma:  
Shri Onkar Lal Berwa:

Will the Minister of Irrigation and Power be pleased to state:

(a) the progress made upto date on the Beas Project;

(b) whether the aid held up has been forthcoming; and

(c) whether the work is going on according to the schedule?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):

(a) To end of June, 1966, about 17 per cent of the works on Unit I (Beas-Sutlej Link) and about 27 per cent of works on Unit II (Pong Dam) had been completed.

(b) Recently agreements with AID and IDA have been signed.

(c) Due to paucity of foreign exchange, the progress of work on the project has suffered.